



#### \$~86, 47 & 49

### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 1111/2024, CRL.M.A. 10702/2024 CRL.M.A. 12879/2024 CRL.M.A. 29439/2024

**GULSHAN BABBAR** 

.....Petitioner

Through: Mr. K. C. Mittal Sr. Adv. with Mr. Himanshu Upadhaya, Mr. M.S. Husain, Mr. Abdul Wasih, Ms. Aastha Singh, Ms. Vipasha Jain and Mr. Ashwani Dwivedi, Advs.

versus

CENTRAL BUREAU OF INVESTIGATION .....Respondent

Through: Mr. Prasanta Varma, SPP with Mr. Rakesh Kumar Palo, Mr. Rajesh Palo Prativa Rani Varma, and Ms. Advocates for CBI. Mr. Zoheb Hossain, Special Counsel for ED with Mr. Vivek Gurnani, Panel Counsel for ED along with Mr. Kartik Sabharwal, Ms. Abhipriya Rai and Mr. Pranjal Tripathi, Advs. for ED. Surya Prakash Mr. Khatri. Mr. Singh Arshdeep Khurana. Mr. Vaibhav Tomar, Ms. Tannavi Sharma

and Mr. Nikhil Pawar. Advs.

47

#### + W.P.(CRL) 614/2024 CRL.M.A. 5673/2024

### GULSHAN BABBAR ADVOCATE

.....Petitioner

Through: Mr. K. C. Mittal Sr. Adv. with Mr. Himanshu Upadhaya, Mr. M.S. Husain, Mr. Abdul Wasih, Ms. Aastha Singh, Ms. Vipasha Jain and Mr. Ashwani Dwivedi, Advs.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 17/07/2025 at 12:34:52



versus

STATE OF NCT OF DELHI & Through:	Mr. Amol Sinha, ASC for the State along with Adv. Kshitiz Garg, Adv Ashvini Kumar & Adv. Chavi Lazarus. Mr. Zoheb Hossain, Special Counsel for ED with Mr. Vivek Gurnani, Panel Counsel for ED along with Mr. Kartik Sabharwal, Ms. Abhipriya Rai and Mr. Pranjal Tripathi, Advs. for ED. Mr. Surya Prakash Khatri, Mr. Arshdeep Singh Khurana, Mr.
	Arshdeep Singh Khurana, Mr. Vaibhav Tomar, Ms. Tannavi Sharma and Mr. Nikhil Pawar, Advs.
W.P.(CRL) 1219/2024 CRL.M.A. 11819/2024 CRL.M.A.	
15794/2024	
GULSHAN BABBAR	Petitioner

Through: Mr. K. C. Mittal Sr. Adv. with Mr. Himanshu Upadhaya, Mr. M.S. Husain, Mr. Abdul Wasih, Ms. Aastha Singh, Ms. Vipasha Jain and Mr. Ashwani Dwivedi, Advs.

#### versus

# UNION OF INDIA & ORS. Through: Mr. Rahul Tyagi, ASC for the State. Mr. Zoheb Hossain, Special Counsel

for ED with Mr. Vivek Gurnani, Panel Counsel for ED along with Mr. Kartik Sabharwal, Ms. Abhipriya Rai and Mr. Pranjal Tripathi, Advs. for ED.

Mr. Surya Prakash Khatri, Mr.

This is a digitally signed order.

49 +

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 17/07/2025 at 12:34:52





Arshdeep Singh Khurana, Mr. Vaibhav Tomar, Ms. Tannavi Sharma and Mr. Nikhil Pawar, Advs.

# CORAM: HON'BLE MR. JUSTICE ANISH DAYAL <u>O R D E R</u> 27.09.2024

1. These petitions have been filed by the same petitioner in relation to different real estate projects of the IREO Group of Companies.

2. It is informed that in W.P.(CRL) 2595/2024 listed before the Court of Hon'ble Mr. Justice Amit Mahajan where certain directions were passed and the matter is listed on 07<sup>th</sup> October, 2024.

 List these matters also before the Court of Hon'ble Mr. Justice Amit Mahajan, subject to orders of Hon'ble the Chief Justice, on 07<sup>th</sup> October, 2024.

4. Order be uploaded on the website of this Court.

# ANISH DAYAL, J

# **SEPTEMBER 27, 2024/MK**

%